

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:7250
ANSWERED ON:21.05.2012
CLEARANCES TO SHOPPING MALLS
Guddu Shri Premchandra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there are a large number of shopping malls in the country which do not have the environmental clearance despite spreading over 20,000 square metres;
- (b) if so, the details thereof, State-wise, including Madhya Pradesh ;
- (c) whether the Government proposes to take action against the said malls;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) No such information is available with the Ministry. However, as per the Environment Impact Assessment Notification, 2006, all building & construction/township and area development projects are Category-B projects and require to obtain environmental clearance from State level Environment Impact Assessment Authority (SEIAA) before starting any project whose built-up area is more than 20,000 Sq.m.

(c) to (e) Do not arise in view of the para (a) above.